

OFFICE OF THE DISTRICT AND SESSIONS JUDGE FEROREPUR.
OFFICE ORDER

Ms.Hargurjit Kaur, has been promoted from the post of Civil Judge (Senior Division), Ferozepur to the post of Principal Judge, Family Court, Ferozepur. Also, Ms.Harmilanjot Kaur, Judicial Magistrate Ist Class, Ferozepur, has been transferred from Ferozepur. As such, in compliance with the directions of the Hon'ble High Court issued vide letter No.564 Spl.E.II/L.80 (a) dated 03.07.2018, an Internal Complaints Committee, consisting of following members, is hereby re-constituted for the protection of women working in Ferozepur headquarter from sexual harassment at their work place:-

Sr. No	Name of the Chairperson/Member	Position in the Committee	Contact number
1.	Ms.Rajni Chhokra, Addl. Sessions Judge (FTC), Ferozepur	Chairperson	01632-242787
2.	Ms.Satvir Kaur, Civil Judge (Junior Division), Ferozepur	Member	01632-235401
3.	Ms.Pushap Sachdeva, Advocate, Judicial Courts Complex, Ferozepur	Member	85919-38092
4.	Ms.Surjit Kaur, Advocate, Judicial Courts Complex, Ferozepur	Member	94646-22495
5.	Ms.Kusum Sharma, Assistant, Sessions Copying Agency, Ferozepur.	Member	95927-55069

Nazir of this Court is directed to get the display board installed regarding constitution of aforesaid Committee by mentioning the names/designations of Chairperson/Members, at the conspicuous place in the Court Complex, Ferozepur.

Dated 06.08.2021

(Kishore Kumar),
District and Sessions Judge,
Ferozepur.

Endst. No. 5086 /EB Dt. 06/08/21

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers working in this Sessions Division.
2. All the members of the committee.
3. The President, District Bar Association, Ferozepur.
4. System Assistant of this office for uploading the same on the official website.

(Kishore Kumar),
District and Sessions Judge,
Ferozepur.

OFFICE OF THE DISTRICT AND SESSIONS JUDGE FEROZEPUR.

OFFICE ORDER

Since, Ms.Parvinder Kaur, has been posted as Additional Civil Judge (Senior Division), Zira, as such, in compliance with the directions of the Hon'ble High Court issued vide letter No.564 Spl. EII/L.80 (a) dated 03.07.2018, an Internal Complaints Committee, consisting of following members, is hereby re-constituted for the protection of women working in Zira Sub Division from sexual harassment at their work place:-

Sr. No.	Name of the Chairperson/Member	Position in committee	Contact Number
1.	Ms.Parvinder Kaur, Addl. Civil Judge (Senior Division), Zira.	Chairperson	01682-250725
2.	Ms.Rajni Bala Vij, Advocate, Civil Courts, Zira	Member	88728-44442
3.	Ms.Rajbir Kaur, Advocate, Civil Courts, Zira	Member	95018-20621
4.	Shri Satinder Sachdeva, Vice Chairman, Bharat Vikas Parishad, Zira	Member	98881-12492
5.	Ms.Sunita Rani, Reader Grade-II in the Court CJ(SD), Ferozepur, but deputed to work in the Court of Shri Anshuman Siag, CJ(JD), Zira.	Member	98551-99799

The Additional Civil Judge (Senior Division), Zira, is requested to get the display board installed regarding constitution of aforesaid Committee by mentioning the names/designations of Chairperson/Members, at the conspicuous place in the Court Complex, Zira.

Dated 06.08.2021

(Kishore Kumar),
District and Sessions Judge,
Ferozepur.

Endst. No. 5084 /EB Dt. 06/08/21

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers working in this Sessions Division.
2. All the members of the committee.
3. The President, Bar Association Zira.

(Kishore Kumar),
District and Sessions Judge,
Ferozepur.

OFFICE OF THE DISTRICT AND SESSIONS JUDGE FEROEZEPUR.

OFFICE ORDER

Since, Ms.Gurpreet Kaur, Additional Civil Judge (Senior Division), Guruharsahai and Ms.Kamal Varinder, Civil Judge (Junior Division), Guruharsahai, have been transferred, therefore, in compliance with the directions of the Hon'ble High Court issued vide letter No.564 Spl. EII/L.80 (a) dated 03.07.2018, an Internal Complaints Committee, consisting of following members, is hereby re-constituted for the protection of women working in Guruharshai Sub Division from sexual harassment at their work place:-

Sr. No.	Name of the Chairperson/Member	Position in committee	Contact Number
1.	Ms.Lovepreet Kaur, Civil Judge (Jr. Division), Guruharsahai.	Chairperson	99888-19994
2.	Shri Pawan Kandhari, Vice Chairman, Sahara Club, Guruharsahai.	Member	01685-233166 98156-20390
3.	Ms.Sheena Sachdeva, Ahlmad, in the Court of Addl. Civil Judge (Sr. Division), Guruharsahai.	Member	82838-36801

The Additional Civil Judge (Senior Division), Guruharsahai, is requested to get the display board installed regarding constitution of aforesaid Committee by mentioning the names/designations of Chairperson/Members, at the conspicuous place in the Court Complex, Guruharsahai.

Dated 06.08.2021

(Kishore Kumar),
District and Sessions Judge,
Ferozepur.

Endst. No. 5088 /EB Dt. 06/08/21

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers working in this Sessions Division.
2. All the members of the Committee.
3. The President, Bar Association Guruharsahai.

(Kishore Kumar),
District and Sessions Judge,
Ferozepur.